

OFFICE OF THE PR. DISTT. & SESSIONS JUDGE POONCH

ORDER :- 09-103JP

DATED :- 18.4.2020

Pursuant to the order issued by the Hon'ble High Court of J&K vide Order No. 1579/GS dated 17-04-2020 Sh. Javed Rana (Munsiff District Mobile Magistrate (Traffic) Poonch) Mobile No. 8803267346 and Sh. Mohd Iqbal Khan (System Asstt.) District e-Court Poonch Mobile No. 9622184511 are hereby nominated as Nodal Officers for received and redressal of complainants regarding VC related issues of District Poonch.

Beside this Sh. Iftikhar Ahmed Bazmi Sr. Advocate Mobile No. 9622363697 is nominated as amicus curie for District Poonch shall work in the cases where the litigants are not in a position to approach the court even through conferencing till the time lockdown continues.

sd/-
(Madan Lal)

Pr. Distt. & Sessions Judge
Poonch

Copy to :

1. Registrar General Hon'ble High Court of J&K, Jammu for Inf.
2. Pr. Secy. To Hon'ble Chief Justice High Court of J&K, for information of his Lordship..
3. Secy. To Hon'ble Mr. Justice Sh. Dhiraj Singh Thakur Administrative Judge for Poonch.
4. Munsiff Distt. Mob. Mag. (T) Poonch for inf. & Compliance.
5. Concerned nominated Advocate for inf.
6. Assistant Director/Information Officer J&K, Jammu with the request to give vide publicity in print and electronic Media.
7. System Asstt. e-Court Poonch for inf. & compliance with further direction for uploading on the district Court Official website.

Pr. Distt. & Sessions Judge
Poonch

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